## Annexure – 7

Name of the corporate debtor: Marshall Breeders Private Limited; Date of commencement of CIRP: 15th May, 2024; List of creditors as on: 4th February, 2025

List of operational creditors (Government dues)

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	Details of Claimant		Details of claim received		Details of claim admitted								
		Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Income tax						,						
4	department	-	28-05-24	3,283,296.00	3,283,296.00	Unsecured	No	0.00	0.00	0.00	0.00	0.00	-
	Assistant Provident Fund Commissioner Recovery Officer	-	03-07-24	1,293,153.00	455,841.00	Unsecured	No	0.00	0.00	0.00	837,312.00		Amount as per 7A order admitted. Rest is rejected
	Total			4,576,449.00	3,739,137.00						837,312.00		

Planator

